

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 1718 of 2020

Sumit Kumar Mahato & another **... Petitioners**

-Versus-

The State of Jharkhand & Others **... Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Amritansh Vats, Advocate
For the State : Mr. Mohan Kumar Dubey, A.C. to A.G.
For the JPSC : Mr. Sanjay Piprawall, Advocate

03/10.09.2020. Heard Mr. Amritansh Vats, learned counsel for the petitioners, Mr. Mohan Kumar Dubey, learned counsel for the respondent-State and Mr. Sanjay Piprawall, learned counsel for the respondent-JPSC.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for the respondent-State and the respondent-JPSC will take instruction in I.A. No. 4620 of 2020.

Learned counsel for the petitioner will serve copy of I.A. No. 4620 of 2020 to Mr. Sanjay Piprawall, learned counsel for the respondent-JPSC on e-mail.

Let this matter appear on 24.09.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/